NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 142(ND)13 CA. NO.

CORAM:

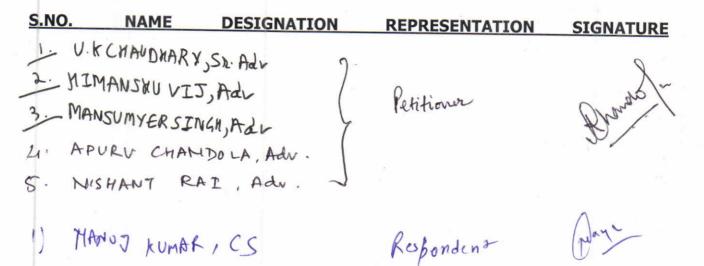
PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: M/s Mr. S.K. Hindless V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398



ORDER

Learned counsel for the petitioner is present and represents that he is ready to argue the main C.P. as settlement talks have failed. Mr. Manoj Kumar learned counsel has appeared on behalf of the learned counsel representing the respondent. He has stated that the arguing counsel is indisposed today. He seeks and is given two weeks' time as last chance to advance the arguments in the matter.

List on 17.10.2016.

cd1-

(R.Varadharajan) Member (Judicial)

sd1-

(Maháraj Krishan Hanjura) Member (Judicial)